

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.2863/2018  
MA No.3212/2018**

New Delhi, this the 31<sup>th</sup> day of July, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Mrs. Veena Rani Joshi  
Aged 63 years  
Group 'B'  
W/o Shri Kuldeep Kumar Joshi  
Retired as Primary Teacher from KVS  
R/o House No.14, Roop Nagar, 2<sup>nd</sup> Near RTO  
Paota 'C' Road, Jodhpur.
2. Mrs. Amita Malhotra,  
Aged 60 years  
Group 'B'  
W/o Shri Dr. Vijay Malhotra  
Retired as PRT from KV No.1  
Airforce Jodhpur  
R/o 6A-44, Subhash Enclave, Air Force  
Area Jodhpur.
3. Mrs. Neelam Sapre,  
Aged 62 years  
Group 'B'  
W/o Shri V.K.Sapre  
Retired as PRT from KV No.2  
Air Force Station, Jodhpur  
R/o Plot No.80, Mandirlane  
Malviya Nagar, Golf Course Area  
Jodhpur.
4. Mrs. Neera Raj  
Aged 62 years  
Group 'B'  
W/o Shri Raj Kumar  
Retired as PRT from KV No.1 (Army)  
Jodhpur (Raj)  
R/o 100 East Patel Nagar, Circuit House  
Ratananda Jodhpur (Raj.).
5. Mrs. Shashi Govil  
Aged 63 years, Group 'B'  
D/o Shri Mohan Lal Agarwal  
Retired as Drawing Teacher (TGT) from  
K.V. No.1 Pratapnagar, Udaipur (Raj.)  
R/o 1/73, Govardhan Villas, Housing Board Colony  
Udaipur (Raj.).

6. Mrs. Mary Francisla Rhine D'Souza  
Aged 66 year  
Group 'B'  
D/o Shri Joseph D'Souza  
Retired as TGT from KVS  
R/o 4/N/60. K.B.H.B. Jodhpur (Raj.).
7. Ms. Shashi Gupta  
Aged 63 years  
Group 'B'  
D/o Late Shri Shankar Lal Gupta  
Retired as PRT from KVS  
R/o H.No.42, Shanikunj, New Akashwani Colony  
Nayapura, Kota (Raj.).
8. Mrs. Annee Roy, Aged 64 years  
Group 'B'  
D/o Shri Sudhir Kumar Ghosh  
Retired as PGT (Eng.) from K.V. No.1  
A.F.Station, Hindon, Ghaziabad  
R/o J-51, Govindpuram, Ghaziabad (UP). ... Applicants

(By Advocate:Shri Yogesh Sharma)

### **VERSUS**

1. Union of India through the Secretary  
Ministry of Human Resources Development  
Shastri Bhawan, New Delhi.
2. Kendriya Vidyalaya Sangathan  
Through the Commissioner  
18, Institutional Area, Shahzed Jeet Singh Marg  
New Delhi.
3. The Joint Commissioner (Admn.)  
Kendriya Vidyalaya Sangathan  
18, Institutional Area, Shahzed Jeet Singh Marg  
New Delhi – 110 016. ...Respondents

### **O R D E R (Oral)**

Heard the learned counsel for the applicants for some time.

2. Shri Yogesh Sharma, learned counsel for the applicants submits that this OA is similar to OA No.2840/2018 dated 30.07.2018 in which the following order has been passed :-

"Heard the learned counsel for the applicants for some time.

2. Shri Yogesh Sharma, learned counsel for the applicants produced before me a copy of order dated 14.03.2018 passed in

OA No.1064/2018 which is taken on record. He states that at this stage the applicants will be satisfied, if respondents are directed to take a decision on the legal notice dated 21.05.2018, by taking into account the aforesaid order.

3. In view of the limited prayer, the OA is disposed of itself, at the admission stage without commenting on the merits of the case, with a direction to the respondents to examine the legal notice dated 21.05.2018 and if the applicants are found to be similarly situated as in the case of OA No.1064/2018, they may be given similar benefits as were granted to the applicants therein. The respondents must decide the issue by way of a reasoned and speaking order within a span of three months from the date of receipt of a certified copy of this order. No costs."

He submits that the instant OA may also be disposed of in terms of the aforesaid order. Hence, the OA stands disposed of in terms of order passed in OA No.2840/2018.

**(Praveen Mahajan)  
Member (A)**

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